

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER JUDICIAL
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/34/9/AMR/2021		9 of IBC	Sidhvi Infrastructure Projects Ltd Vs Devi Engineering and Constructions Pvt Ltd

ORDER

Mr.Maharshi Viswaraj, Ld. Counsel for the CD and Mr.N.Vineesh Raj, Ld.Counsel for the CD present. At the request of the Ld. Counsel for the CD, for hearing, list the matter on 15.12.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL